Railway crossing to Railway quarters in village Mandawali, Fazalpur, Delhi-92;

- (b) if so, the details thereof;
- (c) whether it is also a fact that there is a move to drop the above proposal; and
- (d) if not, by when the construction work is likely to commence and its completion schedule?

THE MINISTER OF URBAN DE-VELOPMENT (SHRIMATI SHEILA KAUL): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Demolition of Temporary Structure of Middle School in Mayur Vihar Defici

2421. SHRI: CHATURANAN MISH-RA: Will the Misister of URBAN DE-VELOPMENT be pleased to state:

- (a) whether it is a fact that a temporary structure of the Government Co-educational Middle School in Pocket B Mayur Vihar Phase-II, Delhi has recently been demolished by Delhi Development Authority;
 - (b) if so, the details thereof;
- (c) the names of the officials who took decision and ordered its demolition:
- (d) whether the school authorities Education Department, Delki was informed of the decision; and
 - (e) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) to (c) Yes, Sir. Delhi Development Authority has reported that on receipt of complaint from the Mayur Vihar Residents Welfare Association, unauthorised tants put up by the School on DDA land were removed on 13-11-1991. Delhi Development Authority has also stated that officers of the rank of Deputy Director and Eccutive Engineers are empowered to take action against encroactiment unauthorised construction.

- (d) No, Sir. Since the Education Department, Delhi Administration did not apply for allotment of the site.
- (e) Does not arise in view of reply to part (d) above.

भूवालिका **जर्मक याण दुस्ट के मधन का** खाली क**राज**ा जाना

2422: श्रीगोपाल सिंह ची बोलंकी: क्या शहरी विवास मंत्री यह बताने की छुन करेंगे कि:

- (क) निका कह संच है कि सरकार, ने कलकत्ता में भूवालिका जन-कल्याण ट्रस्ट का भवत मिनेक वर्षों से किराये पर लिया हुआ हैं।
- (ख) क्या यह सच है कि उत्तर भवन विज्ञान और प्रौदोगिकी मंत्रालय की दे दिवा, गया है;
- (ग) क्या यह भी सच है कि 4 जुलाई, 1991 की विज्ञान छोर प्रौद्यो-गिकी मंत्रालय को एक सरकारी भवन अवं दिल बर दिया गया है, यदि हा, तो भूवालिका जनकल्यांच द्रस्ट के भवन को कब तक खाली करांचे जाने की संभावना है; ग्रीर
- (घ) सरकार द्वारा भवन के किराये के रूप में कितना म्रतिरिक्त धन खर्चें किया जा रहा है ?

शहरी विकास मंद्री (श्रीमती शोला कौल): (क) जी, हों।

- (ख) जी, हां।
- (ग) जी, हां। भूवार्तिका लोक कल्याण न्यास, कलकता का भवन लगभग अगलें दो महीने में खाली होने की संभादना है।
- (घ) सरकार, स्थानीय करों को छोड़कर, 56000 रुपये से प्रधिक प्रतिः माह किराये के भार का बहन कर रही है।